

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1517  
ANSWERED ON:05.03.2010  
IRREGULARITIES IN VEHICLE INSURANCE CLAIMS  
Singh Shri Ijyaraj ;Sinh Dr. Sanjay

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of vehicle insurance claims settled during the last three years, zone-wise, company-wise;
- (b) whether cases of dereliction on the part of some officers in settlement of vehicle insurance claims have come up during the last three years;
- (c) if so, the details thereof company-wise, year-wise along with details of the provisions of relevant Rules/guidelines violated by the concerned officers; and
- (d) the steps taken or proposed to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a)to (d): The requisite information is being collected and will be laid on the Table of the House.